

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(OFFICE OF THE REGISTRAR GENERAL)

NOTIFICATION

No:- 3252 of 2025/RG/LSes Dated: 16/10/2025

In continuation to High Court Notification No.643 of 2025/RG/LS dated 25.02.2025, the following Advocates have also been inducted into the panel for conducting cases for and against the High Court /Subordinate Courts before Hon'ble High Court at Jammu/ Srinagar:-

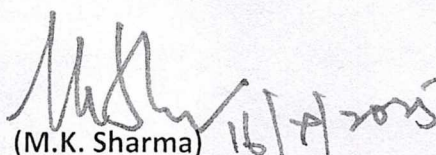
For Jammu Province

S.No	Name of Counsel	Cases to be assigned
1	Sh. Aseem Kumar Sawhney, Senior Advocate	High Court cases
2	Sh. Amit Gupta, Senior Advocate	High Court cases
3	Sh. Anil Khujuria, Advocate	High Court cases / RTI Case
4	Sh. Vikas Mangotra, Advocate	High Court cases / RTI Case
5	Ms. Mandeep Reen, Advocate	High Court cases / RTI Case
6	Sh. K.D.S. Kotwal, Advocate	High Court cases / RTI Case

For Kashmir Province

S.No	Name of Counsel	Cases to be assigned
1	Sh. Jehangir Iqbal Ganai, Senior Advocate	High Court cases
2	Sh. Syed Faisal Qadri, Senior Advocate	High Court cases
3	Ms. Maha Majeed, Advocate	High Court cases / RTI Case
4	Ms. Suwaiba , Advocate	High Court cases / RTI Case
5	Ms. Nighat Amin , Advocate	High Court cases / RTI Case

By order


(M.K. Sharma) 16/10/2025
Registrar General (Officiating)

No:- 66475-88/RG/LSes Dated: 16/10/2025

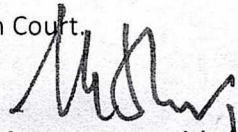
Copy of the above forwarded to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
 2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
 3. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
 4. Registrar Judicial, High Court of J&K and Ladakh, Jammu/ Srinagar.
 5. Director Finance, High Court of J&K and Ladakh, Main Wing, Srinagar .
 6. Chief Librarian, High Court of J&K and Ladakh, Jammu/Srinagar.
- for information.
7. Sh. Aseem Kumar Sawhney, Senior Advocate, High Court of J&K and Ladakh, Jammu
 8. Sh. Amit Gupta, Senior Advocate, High Court of J&K and Ladakh, Jammu
 9. Sh. Vikas Mangotra, Advocate ,High Court of J&K and Ladakh, Jammu
 10. Sh. Anil Khujuria, Advocate, High Court of J&K and Ladakh, Jammu
 11. Ms. Mandeep Reen, Advocate, High Court of J&K and Ladakh, Jammu
 12. Sh. K.D.S. Kotwal, Advocate, High Court of J&K and Ladakh, Jammu
 13. Sh. Jehangir Iqbal Ganai, Senior Advocate, High Court of J&K and Ladakh, Srinagar.

14. Sh. Syed Faisal Qadri, Senior Advocate, High Court of J&K and Ladakh, Srinagar.
15. Ms. Maha Majeed, Advocate High Court of J&K and Ladakh, Srinagar.
16. Ms. Suwaiba, Advocate, High Court of J&K and Ladakh, Srinagar.
17. Ms. Nighat Amin, Advocate, High Court of J&K and Ladakh, Srinagar.

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- ✓ 18. I/C NIC, Srinagar for uploading the same on the official website of High Court.


Registrar General (O) 16/7/2025